

Memorandum of Understanding (2002-2003) between the Government of India (Ministry of Steel) and Hindustan Steelworks Construction Limited

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI BRAJ KISHORE TRIPATHY): Madam, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Steel) and Hindustan Steelworks Construction Limited for the year 2002-2003. [Placed in Library. See No. L.T. 5795/02]

- I. **Report (2000-2001) of the University Grants Commission, New Delhi and related papers**
- II. **Accounts (2000-2001) of the National Council for Promotion of Urdu Language, New Delhi and related papers**
- III. **Report and Accounts (2000-2001) of the Indian Council of Social Science Research, New Delhi and related papers**
- IV. **Report and Accounts (2000-2001) of the National Council of Rural Institutes, Hyderabad and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. (SMT.) RITA VERMA) Madam, I lay on the Table:-

I. A copy each (in English and Hindi) of the following papers, under section 18 of University Grants Commission Act, 1956:

- (a) Annual Report of the University Grants Commission, New Delhi, for the year 2000-2001.
- (b) Review by Government on the working of the above Commission.
- (2) Statement giving reasons for the delay in laying the papers mentioned at 1(a) above. [Placed in Library. See No. L.T. 5852/02]

II. A copy each (in English and Hindi) of the following papers:

- (i) (a) Annual Accounts of the National Council for Promotion of Urdu Language, New Delhi for the year 2000-2001 and the Audit Report thereon.
- (b) Review by Government on the working of the above Council.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) Statements giving reasons for not laying the following Reports within the stipulated period: [Placed in Library. See No. L.T. 5792/02]
- III. Annual Report and Accounts of the Indian Council of Social Science Research, New Delhi, for the year 2000-2001. [Placed in Library. See No. L.T. 5851/02]
- IV. Annual Report and Accounts of the National Council of Rural Institutes, Hyderabad, for the year 2000-2001. [Placed in Library. See No. L.T. 5985/02]

MESSAGE FROM THE LOK SABHA

THE DELHI MUNICIPAL CORPORATION (VALIDATION OF ELECTRICITY TAX) ACT AND OTHER LAWS (REPEAL) BILL, 2002.

SECRETARY-GENERAL: Madam, I have to report to the House the following message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Delhi Municipal Corporation (Validation of Electricity Tax) Act and Other Laws (Repeal) Bill, 2002, as passed by Lok Sabha at its sitting held on the 18th July, 2002."

Madam, I lay a copy of the Bill on the Table.

STUDY TOUR REPORT OF COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI JIBON ROY (West Bengal): Madam, I lay a copy (in English and Hindi) of the Study Tour Report of Committee on Public Undertakings (Thirteenth Lok Sabha) relating to Coal India Limited.